IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

Item No. 2
CA/CAA-13/ND/2020

Under Section: 230-232

In the matter of:

Mstar Semiconductor India Private Limited ....**Applicant**
Vs.
Mediatek India Technology Private Limited ...**Respondent**

Order delivered on 22.01.2020

CORAM

DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)

For the Applicant : Mr. S. P. Singh Chawla, Adv.
Mr. Shubham Bansal, Adv.

ORDER

Learned counsel for the applicant seeks and is granted time to file appropriate certificate in compliance of Section 133 from Statutory Auditor. List on 29.01.2020.

Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

MUKESH